

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 298 OF 2018

Dated: 5th April, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s Tarini Infrastructure Limited

.... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Shourya Malhotra

Counsel for the Respondent(s): Mr. Pallav Mongia
Mr. Mridul Chakravarty
Mr. Abhinav Goyal for R-1
Mr. M.G. Ramachandran, Sr. Adv.
Ms. Anushree Bardhan
Mr. Shubham Arya for R-2
Mr. Moulik Nanavati
Ms. Jaikriti Jadeja
Mr. Shakul R. Ghatak for R-3

ORDER

Another four weeks' time is extended for the compliance of the order dated 04.02.2019 i.e to file the reply on or before 06.05.2019 after duly serving copy to the other side.

Thereafter, rejoinder, if any, may be filed on or before 28.05.2019 after duly serving copy to the other side.

List this matter on **10.07.2019**.

(Ravindra Kumar Verma)
Technical Member

mk/bn

(Justice N.K. Patil)
Judicial Member